


**WEEKLY STATEMENT FOR DESPATCH OF ORDER
EXCISE APPEAL BRANCH
CESTAT, NEW DELHI-110066
FROM 15.01.2018 To 19.01.2018**

S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER DESPATCHED
FINAL ORDER				
1.	E/Cod/50809/2017 In E/51591/2017	FO/58538/2017	26/12/2017	16/01/2018
2.	E/50444/2016	FO/58544/2017	26/12/2017	16/01/2018
3.	E/51260/2017	FO/58546/2017	26/12/2017	16/01/2018
4.	E/50083/2017	FO/58647/2017	04/01/2018	16/01/2018
5.	E/51447/2017	FO/58550/2017	26/12/2017	16/01/2018
6-8.	E/51491/2017 & E/51395-51396/2017	FO/58551-58553/2017	26/12/2017	16/01/2018
9.	E/1032/2010	FO/58554/2017	22/12/2017	16/01/2018
10.	E/50811/2017	FO/58555/2017	22/12/2017	16/01/2018
11-12.	E/50322/2017 & E/50312/2017	FO/58556-58557/2017	22/12/2017	16/01/2018
13.	E/CO/51023/2017 IN E/51682/2017	FO/58558/2017	22/12/2017	16/01/2018
14.	E/51657/2017	FO/58559/2017	26/12/2017	16/01/2018
15-16.	E/51158-51159/2017	FO/58563-58564/2017	26/12/2017	16/01/2018
17.	E/54507/2015	FO/58601/2017	28/12/2017	16/01/2018
18-19.	E/50414/2016 & E/50446/2016	FO/58605-58606/2017	29/12/2017	16/01/2018
20.	E/52335/2015	FO/58627/2017	01/01/2018	16/01/2018
21-22.	E/52308-52309/2015	FO/58628-58629/2017	01/01/2018	16/01/2018
23-26.	E/52194/2014	FO/58630-58633/2017	01/01/2018	16/01/2018
27.	E/CROSS/52022/2015 IN E/52571/2015	FO/58637/2017	01/01/2018	16/01/2018
28-29.	E/50074-50075/2015	FO/50001-50002/2018	02/01/2018	16/01/2018
30-31.	E/50595-50596/2017	FO/50005-50006/2018	04/01/2018	16/01/2018
32-34.	E/275/2011 & E/252/2011 & E/253/2011	FO/50007-50009/2018	04/01/2018	16/01/2018
MISC ORDER				
1.	E/COD/50885/2017 IN E/51678/2017	MO/50817/2017	01/01/2018	16/01/2018
2-3.	E/COD/50852-50853/2017 IN E/51638-51639/2017	MO/50821-50822/2017	01/01/2018	16/01/2018
				 Asstt Registrar Excise Branch-DB

V.S.

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.